

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **31.08.2023** (THURSDAY)  
 CHENNAI BENCH (**VIRTUAL MODE**)  
**10:25 am**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 277/2023 IA No. 851/2023	M/s Canara Bank Vs Mr. S. Rajendran, Liquidator of M/s Cape Engineers Pvt. Ltd.	Mr. ML Ganesh	Ms. Elamathi

**10:30 am**  
**(PHYSICAL MODE)**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 323/2021 IA No. 667, 668 & 669/2021	Giriraj Enterprises Vs Regen Powertech Pvt Ltd & Anr <b>WITH</b>	M/s Viruksham Legal	Mr.AG.Sathyanaryana - R1 Mr. B.Dhanaraj
2	Comp App (AT) (CH) (Ins) No. 96/2022 For Stay IA No. 224, 225 & 226/2022	TVH Energy Resources Pvt. Ltd. Vs Ebenezer Inbaraj RP, Regen Powertech P Ltd & Anr <b>WITH</b>	Mr. Ramaswamy Meyyappan	Mr.AG. Sathyanaryana - R1 Mr. B.Dhanaraj- R2
3	Comp App (AT) (CH) (Ins) No. 104/2022 IA No. 530/202	Sulochana Cotton Spinning Mills P Ltd Vs Regen Powertech P Ltd & Anr <b>WITH</b>	M/s Ramani & Shankar Advocates	Mr.AG Sathyanaryana - R1 Mr. B.Dhanaraj- R2
4	Comp App (AT) (CH) (Ins) No. 334/2021 IA No. 692/2021	Clean Wind Power (Devgarh) Pvt Ltd Vs Regen Infrastructure and Service P Ltd (RISPL) & Anr <b>WITH</b>	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2

5	Comp App (AT) (CH) (Ins) No. 335/2021 IA No. 693/2021	Bhilwara Green Energy Ltd. Vs Regen Infrastructure and Service Pvt Ltd (RISPL) & Anr  <b>WITH</b>	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
6	Comp App (AT) (CH) (Ins) No. 88/2022 IA No. 189/2022	Gail (India) Limited Vs Regen Powertech Pvt Ltd.& 3 Ors  <b>WITH</b>	M/s Giridhar & Sai	Mr.AG. Sathyanaryana - R1,R2 Mr. B. Dhanraj R3,R4
7	Comp App (AT) (CH) (Ins) No. 328/2021 IA No.679/2021 & 181, 190, 521/2022 & 29/2023	Echanda Urja Pvt Ltd Vs Regen Powertech Private Limited & 3 Ors  <b>WITH</b>	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warriar -R2
8	Comp App (AT) (CH) (Ins) No. 340/2021 IA No. 703 & 704/2021& 219/2022	Regen Infrastructure and Service Pvt Ltd Vs Regen Powertech Private Limited <b>WITH</b>	Mr. B. Dhanaraj Ms. Pavithra K	Mr.AG Sathyanaryana
9	Comp App (AT) (CH) (Ins) No. 6/2022 For Direction IA No. 16, 17 & 218/2022	Asset Reconstruction Company (India) Ltd Vs Renuka Devi Ramaswamy RP & Anr	Mr. VV Sivakumar Mr. Chethan Sagar	Mr.AG Sathyanaryana - R2

10	Comp App (AT) (CH) (Ins) No.94/2022 IA No. 220/2022	Girij Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors <b>WITH</b>	M/s Viruksham Legal	Mr.AG Sathyanarayana - R1,R2 Ms. Shanmitha R3
11	Comp App (AT) (CH) (Ins) No. 114/2022 IA No. 269, 270 & 526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech Pvt. Ltd <b>WITH</b>	M/s Giridhar & Sai	Mr.AG. Sathyanaryana
12	Comp App (AT) (CH) (Ins) No. 118/2022 IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors. <b>WITH</b>	Mr. Shri Venkatesh	Mr. AG Sathyanaryana - R1 Mr. Vipin WarriarR2
13	Comp App (AT) (CH) (Ins) No. 72/2022 IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors. <b>WITH</b>	Mr. TK Bhaskar Mr. Mayan H Jain	Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3

14	Comp App (AT) (CH) (Ins) No. 79/2022 IA No. 160, 161, 223 & 246/2022 & 28/2023	Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd. <b>WITH</b>	Mr. VV Sivakumar	Mr.AG Sathyanarayana - R1 M/s RRG & Associates- R2 Ms. Shanmitha R3
15	Comp App (AT) (CH) (Ins) No.93/2022 IA No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors. <b>WITH</b>	Mr. Cibi Vishnu	Mr. AG Sathyanarayana -R1 Ms. Shanmitha- R3
16	Comp App (AT) (CH) (Ins) No. 131/2022 IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr. <b>WITH</b>	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Mr. B. Dhanaraj-R2
17	Comp App (AT) (CH) (Ins) No. 132/2022 IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd.	Mr. Cibi Vishnu	Mr.AG Sathyanarayana

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	Comp App (AT) (CH) (Ins) No. 284/2023 For Stay IA No. 867/2023	Noil Christuraj Vs State Bank Of India & Anr.	Mr. Anant Merathia	
19	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	State Bank of India Vs Indo Unique Flame Limited & Anr.	Mr. Pranava Charan	
20	Comp App (AT) (CH) (Ins) No. 286/2023	Assistant Commissioner- Poonamallee Vs Harsh Garg, RP of You Seung Sa India Construction Pvt. Ltd.	Mr. B Vijay	
21	Comp App (AT) (CH) (Ins) No. 287/2023 For Directions IA No. 873/2023 For Exemption IA No. 874 & 876/2023 For Urgent Listing IA No. 875/2023	M/s. Lanco Infratech Employees Welfare Association Vs Anuradha Bisani	Mr. Mayank Pandey	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No. 177/2023 For Stay IA No. 574/2023 Urgent Hearing IA No. 575/2023	C. Sakthivel Suspended Director of Sun Bio Naturals India Pvt. Ltd. Vs Drip Capital Inc & Anr.	Mr. R Ramkumar	Mr. Chandrashekar Chakalabbi
23	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank & Anr. Vs Mr. Nitin Vishwanath Panchal RP of Galada Power and Telecommunication Ltd.	Mr. ML Ganesh	Mr. VVSN Raju
24	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No. 539/2023	Canara Bank Vs Mr. Kantipudi Venkata Raju Erstwhile IRP of M/s SVK Shipping Services Pvt Ltd & Anr.	Mr. ML Ganesh	Mr. Sriram Venkatavaradan- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	Comp App (AT) (CH) (Ins) No. 14/2021 To Dispense with IA No 36/2021 For Condone Delay IA No. 37/2021 For Stay IA No. 38/2021	SP Shanmugam Vs M/s. V-Con Integrated Solutions Pvt. Ltd. & Anr	Mr. Derrick Sam Mr. Hari Radhakrishnan G.	Mr. Yashvardhan Roy- R1
26	Comp App (AT) (CH) (Ins) No. 110/2022	Radico Khaitan Ltd Vs Mr. Shivadutt Bannanje & 5 Ors  <b>WITH</b>	Mr. NP Vijay Kumar	Mr. TK Bhaskar- R1 Ms. P Chitra Nirmala- R2-R4
27	Comp App (AT) (CH) (Ins) No. 117/2022 For Stay IA No. 276, 874/2022 & 75/2023	Radico Khaitan Limited Vs Mr. Shivadutt Bannanje & 4 Ors	Mr. NP Vijay Kumar	Mr. TK Bhaskar- R1 & R2 Ms. P Chitra Nirmala R3-R5
28	Comp App (AT) (CH) (Ins) No.157/2021 For Stay IA No. 317/2021 To Dispense With	R. Arumugasamy Vs Ashok Velamur Sheshadri & Anr	Mr. B Natarajan	Mr. Vipin Warriar – R1 Mr. ML Ganesh- R2

	IA No. 318/2021 For Urgent Hearing IA No. 566/2021	<b>WITH</b>		
29	Comp App (AT) (CH) (Ins) No. 158/2021 For Stay IA No 319/2021 To Dispense with IA No. 320/2021 For Urgent Hearing IA No. 565/2021	R. Arumugaswamy Vs Ashok Velamur Sheshadri & Anr	Mr. B Natarajan	Mr. Vipin Warriar – R1 Mr. ML Ganesh- R2
30	Comp App (AT) (CH) (Ins) No.150/2022 For Condone Delay IA No. 351/2022 For Urgent Hearing IA No. 352/2022 For Stay IA No. 353/2022	Titanium Tantalum Products Ltd. & Anr. Vs T.V. Manikantan  <b>WITH</b>	Mr. K Moorthy	M/s Gupta & Ravi
31	Comp App (AT) (CH) (Ins) No.151/2022 For Stay IA No. 354/2022 For Condone Delay IA No. 355/2022 For Urgent Hearing IA No. 356/2022	Titanium Tantalum Products Ltd. & Anr. Vs P S Venkataraman & Anr	Mr.K Moorthy	M/s GRNK & Associates
32	Comp App (AT) (CH) (Ins) No. 362/2022 For Stay IA No.829/2022 To implead IA No. 923/2022	The Andhra Pradesh Maritime Board Rep by P. Ramesh Vs Sembmarine Kakinada Limited, Rep by Mr. Vedagiri Venkata Krishnamurthy, Liquidator & Anr.	Mr. B Dhanaraj Ms. Pavithra K	Mr. Anant Merathia- R1 Mr. CV Narasimham- R2
33	Comp App (AT) (CH) (Ins) No.12/2022	M/s. Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd.	Ms. Revathi Manivannan	Mr. Thirumavalavan
34	Comp App (AT) (CH) (Ins) No.399/2022 For Exemption IA No. 951/2022 For Stay IA No. 952/2022 Leave to file IA No. 953/2022	T. Raviprasad Vs SCL Infratech Ltd. & Anr.  <b>WITH</b>	Mr. Zain A Khan	Mr. Bikki Ravendra Babu - R2

35	Comp App (AT) (CH) (Ins) No.400/2022 Leave to file IA No. 957/2022 For Exemption IA No. 958/2022 For Stay IA No. 959/2022	Damavarapu Srinivas Vs M/s VR Constructions & Anr	Mr. Kumar Anurag Singh	Mr. Bikki Ravendra Babu- R1
36	Comp App (AT) (CH) (Ins) No.160/2023	SREI Equipment Finance Ltd. Vs Madhucon Projects Ltd.  <b>WITH</b>	Mr. Anant Merathia	Mr. R Madana Gopal
37	Comp App (AT) (CH) (Ins) No.161/2023 For Stay IA No. 529/2023	Madhucon Projects Ltd. Vs SREI Equipment Finance Ltd.	Mr. R Madana Gopal	Mr. Anant Merathia

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500